

Declaration of Assets and Liabilities

Year 2023

I, Rakesh Kumar, son/daughter/wife of late Bhazo Pahalwan

aged years, belonging to

service and presently working as Night guard

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		Poonam Devi	Salu Kumari	Hansh Kumar	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	6 lakhs approx	NIL			
(iii)	Bonds, Debentures and Shares in companies	NIL				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	51000-7000- (LIC)	12,000 (LIC)			
(v)	Motor Vehicles (details of make, etc.)	NIL				
(vi)	Jewellery (give details of weight and value)	NIL	50 gm			
(vii)	Other assets, such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	One acre ward No-4	NIL			
(ii)	Non Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Residential 1200 Sq ft	NIL			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Others (such as interest in property)	NIL	NIL			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI Patna	Rs - 900,000
	(ii) Loans from financial institutions	(Vidhan Sabha) NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

(Nine lakhs only)

	(d) dues to departments dealing with telephones	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL
	(f) Other dues, if any	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed]	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL
	(iv) Property Tax	

C. Personal Detail

GPF/CPF/PRAN No. :-

110023863414

Gender :-

M (M/F)

Date of Birth

20011994 (DD/MM/YYYY)

Class/Group :-

D (A/B/C)

Cadre :-

Bihar Secretariat Service

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S. - Bihar Secretariat Service etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature राजेश कुमार

Name of Employee: Rakesh Kumar

Designation: Bihar Bidhan Sabha (Night Guard)

Department: Secretariat

Place: Pandhark

Date: 01/03/23

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.